

(c) if so, whether there is any proposal under Government's consideration to ban the use of saccharin in the country?

THE MINISTER OF HEALTH AND FAMILY PLANNING (SHRI RAJ NARAIN): (a) Reports to this effect have come to Government's notice.

(b) Yes, Sir.

(c) There is already a restriction on the use of saccharin in foods. The question of imposing a further ban on its use in food-stuffs is under consideration.

Progress in the implementation of agricultural Land Ceiling laws

***30. SHRI DEORAO PATIL:** Will the Minister of AGRICULTURE AND IRRIGATION be please to state:

(a) what progress has so far been made in the implementation of the agricultural land ceiling laws in each State; and

(b) what is the total acreage of land acquired and distributed to the landless under such laws, Statewise?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI PARKASH SINGH BADAL): (a) and (b) A statement is laid on the Table of the Sabha.

Statement

As a result of the implementation of the agricultural land ceiling laws which reflect the national guidelines on land ceiling issued in 1972, more than 34 lakh acres of land have been declared surplus. Out of this, 18.49 lakh acres have been taken possession of by the State and 11.29 lakh acres of this land have so far been distributed among 7.52 lakh beneficiaries who are landless agricultural

labourers, marginal farmers and other eligible categories of persons. The table appended to this statement indicates the progress of work done in each State and Union Territory.

[See Appendix C. Annexure No. 3]

Changes in the Zonal Plan of Delhi regarding land use

***31. SHRI PIARE LALL KUREEL**
URF PIARE LALL TALIB:

SHRI KHURSHED ALAM KHAN:

SHRI IBRAHIM KALANIYA:

SHRI KALP NATH RAI:

Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether the changes in the city zonal plan of Delhi regarding land use have been approved; and

(b) if so, what are the details in this regard?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) In the absence of a clear reference in the Question to any particular zone, it is presumed that the reference is to the change of land use proposed in Zone A-13 in Turkman Gate area in the walled city of Delhi. Government have not yet approved the change of land use.

(b) The change that had been proposed was from "residential" to "commercial" for about 7 acres in the Turkman Gate area.